

[Dr. Chandra Shekhar Tripathi]

Control Order, the VPCL, an expert body had recommended to fix the prices of these drugs around Rs. 200 per Kg. but as the prices of these drugs have not been fixed by the Government so far, the drug manufacturers are selling these drugs at more than Rs. 500 per Kg. As a result, the drug manufacturers have got an opportunity to earn a profit of crores of rupees and the crores of consumers are being fleeced as they have to pay exorbitant prices for these drugs.

I would, therefore, urge the hon. Industry Minister that keeping in view the interests of crores of consumers, the prices of these drugs be fixed immediately and the high profit earned by all these companies through the sale of these drugs at excessive prices be deposited in the D.E.A. account.

[English]

(iii) Need for the Central Government to meet the entire cost of dredging in Paradip Port

SHRI LAKSHMAN MALLICK (Jagdishpur): I request the Government of India to take the following measures for the development of Paradip Port. The handling of cargo has been increasing in Paradip Port since 1985-86 and the growth rate is increasing every year. The increase has been mostly in respect of Cargo other than iron ore. Therefore, there is an urgent need for increasing the capacity of the port by constructing at least two additional general cargo berths. As the construction takes about three years, investment decision should be taken immediately.

The gross income of the port has increased since 1985-86 and the gross expenditure has also increased from that year. While the rise in gross income is quite appreciable over the years yet the port is running in deficit because of high interest burden which has been increasing every year. I would suggest to the Government

that such of the ports as are still developing should be given interest subsidy otherwise they cannot compete with old established ports which are developed when the cost of investment was much lower.

The port has been spending huge amount on dredging as littoral drift which is a natural phenomenon moves a lot of sand from the South into the channel of the port. For such dredging activity, Calcutta Port gets subsidy. I would request the Government to bear the entire cost of dredging in Paradip Port.

12.14 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

[Translation]

(iv) Demand for opening a Central School at BHEL, Bhopal

SHRI K.N. PRADHAN (Bhopal): Mr. Speaker Sir, I want to raise the following matter of urgent public importance under rule 377.

The scheme of Central Schools was formulated in 1962 and came into effect in 1963. At present there are more than 600 Central Schools in the country. The popularity of the Central Schools is responsible for their such a rapid growth as these schools have provided great relief especially to the employees of the Central Government, Defence forces and the public sector undertakings.

There are about 20,000 workers in BHEL, Bhopal and there is an urgent need for opening a Central School. There are Central Schools in most of the units of BHEL. There are two Central Schools in Haridwar Unit of BHEL. In Jagdishpur, one Central School has been opened recently. For the last 15 or 20 years, there has been a demand for a Central School in BHEL, Bhopal. I hope, the hon. Minister for Human Resource Develop-